Bilateral Investment Treaty with State Governments

4369. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of FINANCE be pleased to state whether it is a fact that Government is planning to introduce Bilateral Investment Treaty (BIT) with the State Governments to safeguards their foreign investment, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): Hon'ble Finance Minister through his Budget speech 2016-17 announced that in order to ensure effective implementation of Bilateral Investment Treaties (BITs) signed by India with other countries, a Centre State Investment Agreement (CSIA) would be introduced to ensure fulfilment of the obligations of State Governments under these treaties and States which opt to sign these Agreements will be seen as more attractive destinations by foreign Investors.

New currency in circulation in the economy

†4370. SHRI PARVEZ HASHMI: Will the Minister of FINANCE be pleased to state:

- (a) the details of the amount deposited in banks per day in old denomination of 500 and 1000 rupee notes from 8 November, 2016 to 30 December, 2016 during demonetisation, the total amount of demonetised currency received by Government through banks, the details thereof;
- (b) the total amount released by RBI from 8 November, 2016 to 30 December, 2016 for disbursement to public in the new denomination of 500 and 2000 rupee notes per day through banks, ATM or other means; and
- (c) the total amount of Indian currency in circulation in the economy, denomination-wise?

[†]Original notice of the question was received in Hindi.